GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2053 TO BE ANSWERED ON DECEMBER 11, 2025

IMPACT OF AMRUT ON IMPROVING URBAN INFRASTRUCTURE

NO. 2053. SHRI SAUMITRA KHAN:

WILL THE MINISTER OF HOUSING AND URBAN AFFAIRS BE PLEASED TO STATE:

- (a) the impact of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on improving urban infrastructure such as water supply, sewerage and green spaces;
- (b) the number of urban households benefitted under the said mission in the country, State-wise including West Bengal;
- (c) the steps taken/being taken by the Government to address the gaps in infrastructure development;
- (d) the number of urban households provided with tap water connections under the said mission, especially in West Bengal;
- (e) the improvements made in sewerage networks in the urban areas across the country, especially in West Bengal;
- (f) the measures taken/being taken by the Government to ensure sustainable management of water resources in AMRUT cities; and
- (g) the monitoring mechanisms in place to track the progress of projects under the said mission?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (e): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country. The Mission focuses on development of basic infrastructure, in the sectors of water supply, sewerage and septage management, green spaces and parks, Storm water drainage and non-motorised urban transport. As reported by the State/ Union Territories (UTs) on AMRUT portal, against the approved plan size of ₹77,640 crore, 6,008 projects worth ₹83,463 crore have been taken up, of which works worth ₹80,469 crore have been physically completed. Through these projects, 73,519.51 kms of water network and 21,754 Kms of sewer networks laid, 5,011.55 Million Litre per Day (MLD) of Water Treatment Plants (WTP) capacity, 4,754.61 MLD of Sewage

Treatment Plants capacity and 1,437 MLD reuse capacity have been created. 189 lakh water tap connections and 149 lakh sewer connections (including households covered through Faecal Sludge & Septage Management (FSSM)) have been provided through AMRUT & convergence. In green spaces sector, 2,529 projects worth ₹1,606.31 crore have been taken up under AMRUT of which 2,489 park projects have been completed with development of 5,270.42-acre of green spaces. 813 Storm Water Drainage projects have been completed. The households covered with tap connection and sewer connections under AMRUT and in convergence, State-wise including West Bengal are given in Annexure.

Further, AMRUT 2.0 has been launched on 01 October, 2021 in all ULBs/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of water supply in all statutory towns/ cities across the country and sewerage & septage management in 500 AMRUT cities are the major focus areas of AMRUT 2.0. Rejuvenation of water bodies and development of green spaces and parks are other components of the Mission. Under the Mission, States/ Union Territories (UTs) are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines. The total indicative outlay for AMRUT 2.0 is ₹2,77,000 crore including Central share of ₹76,760 crore for five years. So far State Water Action Plans submitted by States/UTs for 8,804 projects worth ₹1,93,427.02 crore have been approved. The approved projects cover laying/ rehabilitation of 1.24 lakh KM water network and 35,801.13 KM sewer network, 175 lakh new tap connections, 69 lakh new sewer connection, 11,160 MLD water treatment plant capacity and 6,710.04 MLD sewage treatment plant capacity.

(f) Water is a state subject and sustainable management of water in urban areas is the responsibility of the State Government. Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States through various schemes/ Missions.

Under AMRUT 2.0, States/ UTs have prepared City Water Balance Plans (CWBPs) and City Water Action Plans (CWAPs) considering factors such as population growth (for the year 2025), service level benchmarks, existing infrastructure, and water resources sustainability. Further, to strengthen maintenance systems, digital monitoring, energy efficiency, and emergency preparedness, the Mission promotes the adoption of smart elements/ Supervisory Control and Data Acquisition (SCADA) based operations. 258 water supply schemes under AMRUT have SCADA system and 1,415 water supply projects under AMRUT 2.0 has provision for SCADA system.

Capacity building of engineers and utility staff is also undertaken under this Mission and over 90,000 contractors, plant operators, plumbers, women, youth, and officials have been trained so far.

The Mission guidelines provide for formation of State High Powered (g) Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT 2.0 in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of projects, progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs. There is a dedicated AMRUT 2.0 online portal for tracking the progress and monitoring of projects.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF UNSTARRED QUESTION NO. 2053 REGARDING "IMPACT OF AMRUT ON IMPROVING URBAN INFRASTRUCTURE" DUE FOR ANSWER IN THE LOK SABHA ON 11.12.2025.

Households covered with tap connection and sewerage and septage management under AMRUT and in convergence (as on 20.11.2025)

S.No.	Name of States/UTs	Households covered under New/Serviced tap connections	Households covered under Sewer/ septage management
1	Andhra Pradesh	4,20,579	3,99,916
2	Arunachal Pradesh	4,312	16,000
3	Assam	72,497	-
4	Bihar	7,04,788	-
5	Chhattisgarh	3,09,871	3,65,217
6	Goa	2099.4	1982
7	Gujarat	20,94,249	30,84,726
8	Haryana	3,62,888	3,85,077
9	Himachal Pradesh	26,676	38,920
10	Jharkhand	2,99,296	33,000
11	Karnataka	9,20,304	7,08,638
12	Kerala	6,56,652	3,79,976
13	Madhya Pradesh	14,40,652	4,02,139
14	Maharashtra	11,73,069	4,44,966
15	Manipur	28,947	4,000
16	Meghalaya	15,143	31,000
17	Mizoram	56,535	-
18	Nagaland	5,515	30,520
19	Odisha	5,18,395	4,14,177
20	Punjab	2,53,589	1,21,218
21	Rajasthan	4,45,361	6,15,048
22	Sikkim	3,907	17,400
23	Tamil Nadu	16,06,924	25,20,304
24	Telangana	5,54,204	87,570
25	Tripura	38,620	600
26	Uttar Pradesh	9,29,493	18,62,868
27	Uttarakhand	79,538	74,914
28	West Bengal	27,83,678	1,84,215
Union Te	rritories (UTs)		
29	A&N Islands	7,198	-
30	Chandigarh	1,76,434	1,76,434
31	Dadra & Nagar Haveli and	22,459	25,464
31	Daman & Diu	7,000	4,134
32	Delhi	27,52,255	21,55,226
33	Jammu & Kashmir	77,170	3,32,292
34	Ladakh	1,620	1,620
35	Puducherry	5,250	15,954
Total		1,88,57,166	1,49,35,514